

**International Conventions/Instruments on
Transplantation of Human Organs**
For Full Text of Core International Instruments
<http://www2.ohchr.org/english/law/>

Declaration on Social Progress and Development, (United Nations, G A Resolution 2542(xxiv) of 11th December, 1969)

Declaration on the Right to Development, (United Nations, G A Resolution 41/128 of 04th December, 1986)
<http://www2.ohchr.org/english/law/>

Declaration on the use of Scientific and Technological progress in the Interest of Peace and for the Benefit of Mankind, 1975
(GA Resolution 3384(xxx) of 10th November, 1975)
<http://www2.ohchr.org/english/law/>

Ethics, access and safety in tissue and organ transplantation: Issues of global concern: Report
Madrid, Spain, 6-9 October 2003
<http://www.who.int/ethics/publications/en>

Resolutions:

Fifty-Seventh World Health Assembly: Human Organ and tissue transplantation (WHA57.18) 22nd May 2004

Human Organ and tissue transplantation. (WHA40.13)

United Nations Protocol to Prevent, Suppress and Punish Trafficking in Persons, especially Women and Children.

Universal Declaration of Human Rights.
Article 25

World Health Organization:

Guiding Principles on Human Organ Transplantation

http://www.who.int/ethics/topics/transplantation_guiding_principles/en/index1.html

Regional Conventions/Instruments on “Transplantation of Human Organs”

Council of Europe

Additional Protocol to the Convention on Human Rights and Biomedicine concerning Transplantation of Organs and Tissues of Human Origin.

24th January, 2002

Council of Europe and the United Nations: Joint study on trafficking in organs, tissues in organ, and cells and trafficking in human beings for the purpose of the removal of organs.

Council of Europe Convention on Action against Trafficking in Human Beings [CETS No. 197]

Useful Links:

World Health Organization. (WHO)

<http://www.who.int/en/>